

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/17/ (IB)/CB/2018  
NAME OF THE PETITIONER(S) : GUPTA POWER INFRASTRUCTURE LTD  
NAME OF THE RESPONDENT(S) : G.E.T POWER LTD  
UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

Matter called. There is no representation on behalf of both the sides, the matter is adjourned for appearance of both the parties.

Put up on **15.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)